

HCC No. Misc. 2023  
HCA-II/51/13

**HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BENGALURU-1  
DATED: 18<sup>th</sup> JUNE 2024**

**BRIEF RE-TENDER NOTIFICATION**

Re-Tender is called by the High Court of Karnataka, Bengaluru for Contract for Providing Sanitization Services for toilets and wash basins in the High Court of Karnataka, Bengaluru through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the re-tender is fixed as **04.07.2024 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Sd/-  
**REGISTRAR (COMPUTERS)  
AND  
TENDER INVITING AUTHORITY  
HIGH COURT OF KARNATAKA,  
BENGALURU.**